Hero Electric Vehicles Private Limited

Date of Commencement of CIRP - 20th December, 2024

List of Secured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 28th April, 2025

Amount in Rs.

Annexure 3

	ANNEXURE-A- RELATED PARTY													
S. No.	Name of Creditor	Details o	of Claim Received	Details of claim admitted						Amount of Amount of ar				Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest			% of Voting Share in CoC		mutual dues, that may be set- off		Claim Under- verification	
	Total		0	0	0	0	0	0	0.00%	0	0	0	0	

	ANNEXURE-B- UNRELATED PARTY													
S. No.	Name of Creditor	Details o	of Claim Received		Details of claim admitted					Amount of Amount of any contingent mutual dues,		Amount of Claim Under-	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC	claim	that may be set- off		verification	
1	Bank of Baroda	01-01-25	55,35,56,737	55,35,56,737	SFC	55,35,56,737	55,35,56,737	No	39.70%	0	0	0	0	Note 1
2	Kotak Mahindra Bank Ltd	06-01-25	53,95,640	53,95,640	SFC	53,95,640	0	No	0.39%	0	0	0	0	Note 2
3	The South Indian Bank Ltd.	01-01-25	17,61,93,034	17,61,93,034	SFC	17,61,93,034	17,61,93,034	No	12.64%	0	0	0	0	Note 3
4	IDFC First Bank Ltd.	06-01-25	9,44,18,229	9,42,87,839	SFC	9,42,87,839	9,42,87,839	No	6.76%	0	0	0	1,30,390	Note 4
	Karnation Fund acting through Mitcon Credentia Trusteeship Services Limited	09-01-25	8,60,61,602	8,60,61,602	SFC	8,60,61,602	0	No	6.17%	0	0	0	0	Note 5
	Total		91,56,25,242	91,54,94,852	0	91,54,94,852	82,40,37,610	0	65.66%	0	0	0	1,30,390	

## Security Interest

Note 1 Primary: First Pari Passu hypothecation charge on all existing and future current assets of the borrower.

Collateral: First Pari Passu hypothecation charge on all existing and future movable fixed assets of the Borrower. (Excluding assets exclusively funded by any lender).

Personal Guarantee of Naveen Munjal

Note 2 Second pari passu hypothecation charge on all existing and future current asset, movable Fixed assests of borrower (excluding assets exclusively funded by term loan from KMBL) Second Charge on project related MFA funded by KMBL of Rs. 40 Cr.

Note 3 First Paripassu charge on entire Current Assets and Movable Fixed Assets (excluding MFA exclusively funded by TL from Other Banks/ FIS NBFCs and FDRs charged to other Banks. Personal Guarantee of Naveen Munjal

Note 4 First pari passu charge on Immovable Fixed Assests and current assets both present and future

First pari passu charge on movable Fixed Assests both present and future (except exclsively charged to any lender)

Exclusive Charge on Movable Fixed Assets financed out of term loan proceeds

Personal Guarantee of Naveen Munjal

Revise claimed amount recieved on 19.02.2025

Note 5 Second charge of HYPOTHECATED PROPERTIES: Inventory, trade receivables and fixed assets

	SUMMARY											
S.No.	Particulars		Claim Claimed (amount in Rs.)		Claim Admitted (amount in Rs.)	Claim under verification (Amount in Rs.)	Voting Percentage					
1	Related Party	0	0	0	0	0	0					
2	Unrelated Party	5	91,56,25,242	5	91,54,94,852	1,30,390	65.66%					
	Grand Total	5	91,56,25,242	5	915494852.1	1,30,390	65.66%					